

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.480 of 1995

Friday this the 7th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. SP. BISWAS, ADMINISTRATIVE MEMBER

R.S.Madhavan,
Daftry,
Civil Construction Wing,
All India Radio & Television,
Thycaud, Thiruvananthapuram. Applicant

(By Advocate Mr.V.Ajithnarayanan)

Vs.

1. The Director General,
All India Radio, Akashwani Bhavan,
Parliament Street,
New Delhi-110 001.
2. Station Director, All India Radio,
Thiruvananthapuram-14.
3. Executive Engineer (Civil)
Civil Construction Wing
All India Radio & Television,
Thiruvananthapuram-14.
4. T.C.Wilson, Clerk Grade II,
All India Radio, Trichur. Respondents

(By Advocate Mr. S.Radhakrishnan ACGSC for R1to3)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

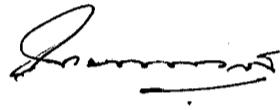
Applicant seeks a declaration that he is entitled to seniority in the cadre of Daftry in Kerala Zone with effect from 23.6.1984. Ancillary reliefs . are also sought.

2. Applicant states that a series of representations made by him have fallen on deaf ears. We do not find any representation though we find reminders. It eludes comprehension why the representations are not

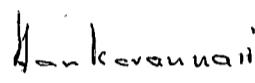
produced while several reminders are produced. Applicant may forward a copy of the representation to first respondent and the said respondent shall consider the same and pass a reasoned order thereon within four months of the date of receipt of the representation. These directions by itself will not confer a cause of action on applicant.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated the 7thday of April, 1995.


S.P. BISWAS

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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